



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

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February 17, 2014

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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Certificate of Registration of Raasula Securities Limited Cancelled

The Reserve Bank of India has cancelled the certificate of registration (CoR) No.B.09.00191 on January 6, 2014 issued to Raasula Securities Limited having its registered office at 301, 1-1-541, Sairam Suman Residency, Gandhi Nagar, Hyderabad-500020. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Ajit Prasad
Assistant General Manager